

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 147 – IA/64(AHM)2022  
ITEM No. 148 – IA/870(AHM)2022  
ITEM No. 149 – IA/274(AHM)2023  
ITEM No. 150 – IA/303(AHM)2023  
In  
**CP(IB) 759 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on: 18/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Raheel Patel, Advocate along with Mr. Aalay Shah,  
Advocate & Mr. Jinnah Shah, Advocate for Gandhi Law  
Associates  
Mr. Arpit R. Singhvi, Advocate in IA/64(AHM)2022

**ORDER**

**IA/64(AHM)2022**

On the request of the Ld. Counsel for the applicant, the matter stands adjourned to 25.09.2023.

**IA/870(AHM)2022 & IA/274(AHM)2023**

It is noted that the issue is not properly spelt out in the prayer. The Ld. Counsel may amend the application to put-forth the issue in a proper manner so that the same could be considered for giving any decision.

List the matter on 25.09.2023.

**IA/303(AHM)2023**

List the matter on 25.09.2023.

-Sd-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

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